

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 2841
(TO BE ANSWERED ON 19.12.2024)

POST AND VACANCIES IN CENTRAL GOVERNMENT

2841. DR. JOHN BRITTAS:

Will the **PRIME MINISTER** be pleased to state:

- (a) the total sanctioned strength of posts and the vacancies thereon as on date in Central Government Departments, category-wise and the steps taken to fill the vacancies, category-wise;
- (b) the number of posts abolished during last five years in Government Departments, category-wise;
- (c) the number of new appointments made during the last five years, year-wise and category-wise details thereof; and
- (d) the reasons for removal of data on reservation in Union Government jobs and positions from the Annual Report (2023-24) of DoPT?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (c): Occurrence and filling up of vacant posts in various Ministries/ Departments is a continuous process. The data/details of vacancies are maintained by the respective Ministries/Departments. The Ministries/ Departments of the Central Government have been directed, from time to time, to fill up the vacant posts in a time bound manner. Vacant posts have been filled up, in mission mode, through Rozgar Mela launched by Hon'ble Prime Minister on 22nd October, 2022. 13 Rozgar Melas have been held at central level in 45-50 cities across the various States/Union Territories. Several lakh appointment letters have been distributed in the Rozgar Melas.

(d): Obtaining data/information from Ministries/ Departments is a time-consuming process. At the time of finalizing the Annual Report, the relevant data received from various Ministries/Departments was incomplete and required reconciliation. Hence, the same could not be included in the Annual Report (2023-24) of DoPT. The data has since been reconciled. As per the information provided by the Ministries/ Departments, as on 1.1.2024, the number of employees belonging to Scheduled Castes(SCs), Scheduled Tribes(STs), and Other Backward Classes(OBCs) is 5.47 lacs, 2.82 lacs and 8.55 lacs, respectively. The representation of SC and ST is as per the prescribed limit of 15% and 7.5% respectively. The representation of OBCs in direct recruitment has also consistently been more than 27% during the last 10 years.
